

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Wonder Steel Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(20)	RAJESH SHARMA	Advocate for the Petitioner	Rajesh

ORDER

TCSP 267/230-232/NCLT/MB/MAH/2017

TCSP 268/230-232/NCLT/MB/MAH/2017

TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 30.11.2017

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 268/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. New Core Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(29)	RAJESH SHAMLO	Advocate for the Petitioner	Rajesh S. d

ORDER

TCSP 267/230-232/NCLT/MB/MAH/2017

TCSP 268/230-232/NCLT/MB/MAH/2017

TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 30.11.2017

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

201

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 267/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Kimberley Steel & Equipment Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

(29)	RAJESH SHAH	Advocate for the Petitioner.	Rajesh Shah
------	-------------	---------------------------------	-------------

ORDER

TCSP 267/230-232/NCLT/MB/MAH/2017

TCSP 268/230-232/NCLT/MB/MAH/2017

TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 30.11.2017

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)